

**PUBLIC ANNOUNCEMENT UNDER REGULATION 15(1) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011
FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF**

GANON TRADING AND FINANCE COMPANY LIMITED

OPEN OFFER FOR ACQUISITION OF 78,260 (SEVENTY EIGHT THOUSAND TWO HUNDRED AND SIXTY) EQUITY SHARES FROM SHAREHOLDERS OF GANON TRADING AND FINANCE COMPANY LIMITED (HEREINAFTER REFERRED TO AS "TARGET COMPANY" OR "GTFCL") BY KRISHNAMANI HOLDINGS PRIVATE LIMITED (HEREINAFTER REFERRED TO AS THE "ACQUIRER" OR "KHPL").

1. Offer details:

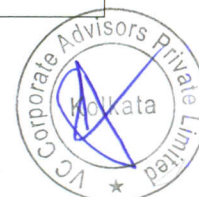
- **Offer Size:** This Open Offer is being made by the Acquirer for acquisition of 78,260 fully paid equity shares of Rs. 10/- each constituting 26.00% of the paid up equity and voting share capital of the Target Company.
- **Offer Price:** An Offer Price of Rs. 350/- (Rupees Three hundred and Fifty Only) per equity share (hereinafter referred to as the "**Offer Price**") per equity share will be offered for the shares tendered during the tendering period. Assuming full acceptance the total consideration payable by the Acquirer will be Rs. 2,73,91,000/- (Rupees Two Crore Seventy Three Lacs Ninety One Thousand Only)
- **Mode of payment:** The entire consideration will be paid in cash.
- **Type of offer (Triggered offer, voluntary offer/ competing offer etc.):** The Offer is a Triggered Offer made under Regulation 3(1) and 4 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("**Regulations**").

2. Transaction which has triggered the open offer obligations (Underlying Transaction)

Details of underlying transaction						
Type of Transaction (direct/ indirect)	Mode of Transaction (Agreement/ Allotment/ market purchase)	Shares / Voting rights acquired/ proposed to be acquired		Total Consideration for shares / VRs acquired (Rs. in Crores)	Mode of payment (Cash/ securities)	Regulation which has triggered
		Number	% vis a vis total Equity / voting capital			
Direct	Share Purchase Agreement	76,000	25.25%	2.66	Cash	3(1) & 4

3. Acquirer:

Details	Acquirer
Name of Acquirer	M/s. Krishnamani Holdings Private Limited ('KHPL')
Address:-	
Registered Office :	Room No-5, 4 th Floor, Vinayak Complex, 55/1A Strand Road, Kolkata-700 006
Corporate Office:	G-2, Prabha Co-Operative Housing Society Ltd, Ground Floor, R. B. Mehta Marg, Ghatkopar (East), Mumbai - 400 077
Name(s) of persons in control /promoters of Acquirer	M/s. SPG Ventures Private Limited Mr. Madanlal Goyal
Name of the Group, if any, to which the Acquirer-belongs to	The Acquirer doesn't belong to any group
Pre-Transaction Shareholding	
• Number	NIL
• % of total share capital	



Details	Acquirer
Proposed shareholding after the acquisition of shares which triggered the Open Offer	76,000 Equity Shares (25.25%)
Any other interest in the TC	NO

4. Details of Selling shareholder:

Name	Part of Promoter group (Yes/ No)	Details of shares/ voting rights held by the selling shareholder			
		Pre Transaction		Post Transaction	
		Number	%	Number	%
Mr. Radhakishan Damani	Yes	76,000	25.25%	NIL	NIL

5. Target Company

- **Name:** M/s. Ganon Trading And Finance Company Limited ('GTFCL')
- **Registered Office:** 903, Dalamal House, 206, J. B. Marg, Nariman Point, Mumbai 400021
- **Exchanges where listed:** The Target Company is listed on Bombay Stock Exchange Limited ("BSE") having Scrip Code as 512443 & Scrip ID as GANONTR.

6. Other details

- This is to inform to all the Shareholders of Target Company that the details of the Open Offer would be published shortly in the newspaper in terms of the provisions of Regulation 14(3) of Regulations vide a Detailed Public Statement on or before April 04, 2012.
- The Acquirer has given undertaking that it is aware of and will comply with its obligations under the SEBI (SAST) Regulations, 2011 and has adequate financial resources to meet the Offer obligations.
- This is not a Competitive Bid.

Issued by



MANAGER TO THE OFFER:

VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI REGN NO: INM000011096

(Contact Person: Mr. Anup Kumar Sharma)

31 Ganesh Chandra Avenue, 2nd Floor, Suite No -2C, Kolkata-700 013.

Phone No : (033) 2225-3940 / 3941

Fax : (033) 2225-3941

Email: mail@vccorporate.com

ON BEHALF OF ACQUIRER:

KRISHNAMANI HOLDINGS PRIVATE LIMITED

Sd/-

Authorized Signatory

Place: Mumbai

Date: 28.03.2012

